Transgender persons in workforce

- 2322. PROF. M.V. RAJEEV GOWDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
 - (a) the number of transgender employees in formal sector of the economy;
- (b) whether the Ministry has taken any initiative to assist in the inclusion of transgender persons in the workforce of the country;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) According to the survey results of Labour Bureau, during 2015-16 Worker Population Ratio (WPR) for employment in all sectors based on Usual Status (UPSS) basis is given below:

(in per cent)

Sector				
	Male	Female	Transgender	Person
Rural	75.7	30.2	51.9	53.9
Urban	67.1	14.8	36.9	41.8
Rural + Urban	73.3	25.8	47.2	50.5

(b) to (d) In pursuance to the judgement of the Supreme Court, April 2014, Government has taken various steps for assisting inclusion of transgenders in the workforce. The Transgender Persons (Protection of Rights) Bill, 2016 has been drafted to evolve a mechanism for the social, economic and educational empowerment of transgenders. The Ministry has issued instruction to all Employment Exchanges for registration of transgenders. The Ministry is also implementing the National Career Service Project (NCSP) for transforming the employment services in the country using technology to bring more employment opportunities to jobseekers which also facilitates registration of transgenders.

Pending cases in labour courts

- 2323. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the State-wise details of the number of labour courts and tribunals set up in the last three years and in the current year;

- (b) the State-wise details of the number of dispute cases received, settled and pending in the last three years and the current year, and
- (c) the steps being taken by Government to expedite the process to dispose of the pending cases, and whether Government proposes to establish more such labour courts, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) As per provisions of Industrial Disputes Act, 1947, the Central Government has set up 22 Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various States for resolution of industrial disputes arising in Central Sphere. Out of these, two CGIT-cum-LCs at Mumbai and Kolkata also function as National Industrial Tribunals (NITs). The list of CGIT-cum-LCs and NITs is given in Statement-I (See below).

No Labour Court has been set up in the last three years or in the current year.

- (b) The details of number of cases received, disposed of and pending in various CGIT-cum-LCs and NITs during the last three years and the current year, *i.e.* during 2013-14, 2014-15, 2015-16 and 2016-17 (up to the month of February, 2017) are given in Statement-II to V respectively.
- (c) A Scheme of Holding of Lok Adalats as an "Alternative Grievance Redressal Mechanism" has been introduced from the Tenth Five Year Plan (2002-07) for speedy disposal of industrial disputes in the CGIT-cum-LCs as a remedial measure to tide over the backlog of industrial disputes. In addition, the Presiding Officers of the CGIT-cum-LCs hold camp courts in various parts of the area of their jurisdiction so that workers are not required to travel long distance for disposal of their disputes.

At present, no proposal for setting up of new CGIT-cum-LCs is under consideration of the Ministry.

Statement-I

List of Central Government Industrial Tribunal-cum-Labour Courts

(CGIT-cum-LC) and National Tribunals.

Sl. No.	Name of CGIT-cum-LC	Sl. No.	Name of CGIT-cum-LC
1.	Mumbai I	7.	Chandigarh I
2.	Mumbai II	8.	New Delhi I
3.	Dhanbad I	9.	Kanpur
4.	Dhanbad II	10.	Jabalpur
5.	Asansol	11.	Chennai
6.	Kolkata	12.	Bangalore

Sl. No.	Name of CGIT-cum-LC	Sl. No.	Name of CGIT-cum-LC
13.	Hyderabad	18.	New Delhi II
14.	Nagpur	19.	Guwahati
15.	Bhubaneswar	20.	Ernakulam
16.	Lucknow	21.	Ahmedabad
17.	Jaipur	22.	Chandigarh II

Mumbai I National Tribunal

Kolkata National Tribunal

Statement-II

Details regarding cases and applications received during the Financial Year 2013-14

Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

S1.	CGIT		C	ases		Applications			
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	208	50	16	242	94	51	7	138
2.	Mumbai II	417	96	43	470	381	12	17	376
3.	Dhanbad I	1457	107	167	1,397	297	12	110	199
4.	Dhanbad II	751	170	140	781	39	1	4	36
5.	Asansol	518	29	76	471	51	5	14	42
6.	Kolkata	265	74	14	325	48	5	8	45
7.	Chandigarh I	205	312	75	442	30	27	9	48
8.	New Delhi I	387	144	155	376	42	24	23	43
9.	Kanpur	612	172	44	740	261	21	59	223
10.	Jabalpur	1897	96	398	1,595	224	3	56	171
11.	Chennai	320	101	123	298	14	5	6	13

[RAJYA SABHA]
Unstarred Questions

204 Written Answers to

1 2	3	4	5	6	7	8	9	10
12. Bangalore	538	56	65	529	102	35	22	115
13. Hyderabad	1053	156	309	900	613	6	30	589
14. Nagpur	356	95	200	251	7	8	2	13
15. Bhubaneswar	383	73	72	384	357	33	10	380
16. Lucknow	497	72	55	514	46	16	11	51
17. Jaipur	360	67	29	398	114	1	4	111
18. New Delhi II	506	140	95	551	59	64	14	109
19. Guwahati	76	44	29	91	8	31	7	32
20. Ernakulam	100	56	28	128	11	7	12	6
21. Ahmedabad	2219	198	81	2,336	1,624	18	76	1,566
22. Chandigarh II	515	95	107	503	54	20	10	64
Total	13,640	2,403	2,321	13,722	4,476	405	511	4,370
Mumbai I National Tribunal	6	2	0	8	153	0	1	152
Kolkata National Tribunal	10	1	1	10	79	0	0	79
GRAND TOTAL	13,656	2,406	2,322	13,740	4,708	405	512	4,601
(Total + N ational Tribunals)								

Statement-III

Details regarding cases and applications received during the Financial Year 2014-15

Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

S1.	CGIT		Cases			Application			
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	242	23	22	243	138	15	17	136
2.	Mumbai II	470	106	57	519	376	29	10	395
3.	Dhanbad I	1397	79	183	1,293	199	10	127	82
4.	Dhanbad II	781	71	145	707	36	0	14	22
5.	Asansol	471	27	79	419	42	9	6	45
6.	Kolkata	325	74	80	319	45	11	1	55
7.	Chandigarh I	442	143	122	463	48	8	32	24
8.	New Delhi I	376	360	47	689	43	38	0	81
9.	Kanpur	740	103	40	803	223	26	94	155
10.	Jabalpur	1595	122	374	1,343	171	5	35	141

[RAJYA SABHA]
Unstarred Questions

206 Written Answers to

1	2	3	4	5	6	7	8	9	10	
11.	Chennai	298	144	173	269	13	10	8	15	
12.	Bangalore	529	34	145	418	115	47	15	147	
13.	Hyderabad	900	222	121	1,001	589	12	527	74	
14.	Nagpur	251	78	99	230	13	8	6	15	
15.	Bhubaneswar	384	69	31	422	380	25	10	395	
16.	Lucknow	514	78	68	524	51	24	8	67	
17.	Jaipur	398	81	32	447	111	1	4	108	
18.	New Delhi II	551	145	89	607	109	86	108	87	
19.	Guwahati	91	7	60	38	32	20	21	31	
20.	Ernakulam	128	54	46	136	6	20	7	19	
21.	Ahmedabad	2336	88	68	2,356	1,566	38	81	1,523	
22.	Chandigarh II	503	124	179	448	64	27	1	90	
	Total	13,722	2,232	2,260	13,694	4,370	469	1,132	3,707	
Mum	bai I National Tribunal	8	1	0	9	152	0	0	152	
Kolk	ata National Tribunal	10	1	2	9	79	0	0	79	
Grand Total		13,740	2,234	2,262	13,712	4,601	469	1,132	3,938	
(Тота	(Total + National Tribunals)									

Statement-IV

Details regarding cases and applications received during the Financial Year 2015-16

Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

S1.	CGIT		C	ases	Application				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	243	0	0	243	136	9	8	137
2.	Mumbai II	519	49	9	559	395	73	4	464
3.	Dhanbad I	1293	101	201	1,193	82	21	29	74
4.	Dhanbad II	707	96	76	727	22	1	1	22
5.	Asansol	419	19	87	351	45	55	17	83
6.	Kolkata	319	112	65	366	55	13	6	62
7.	Chandigarh I	463	56	87	432	24	26	12	38
8.	New Delhi I	689	252	97	844	81	47	23	105
9.	Kanpur	803	115	78	840	155	29	25	159
10.	Jabalpur	1348	128	355	1,121	147	1	96	52

	208 Written Answers to
	[RAJYA SABHA]
	Unstarred Questions

1	2	3	4	5	6	7	8	9	10
11.	Chennai	269	115	140	244	15	23	9	29
12.	Bangalore	418	38	6	450	147	33	1	179
13.	Hyderabad	1001	136	32	1,105	74	1	1	74
14.	Nagpur	230	59	1	288	15	12	0	27
15.	Bhubaneswar	422	52	14	460	395	18	1	412
16.	Lucknow	524	78	85	517	67	23	28	62
17.	Jaipur	447	83	58	472	108	6	5	109
18.	New Delhi II	607	153	73	687	88	7	71	24
19.	Guwahati	38	10	11	37	31	2	1	32
20.	Ernakulam	136	59	24	171	19	14	5	28
21.	Ahmedabad	2356	99	225	2,230	1,523	9	226	1,306
22.	Chandigarh II	448	166	104	510	90	65	18	137
	Total	13,699	1,976	1,828	13,847	3,714	488	587	3,615
Mum	bai I National Tribunal	9	0	1	8	152	2	2	152
Kolk	ata National Tribunal	9	0	0	9	79	0	0	79
GRAN	id T otal	13,717	1,976	1,829	13,864	3,945	490	589	3,846
(Тота	(Total + National Tribunals)								

Statement-V

Details regarding cases and applications received during the Financial Year 2016-17 (up to the month of February, 2017)

Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

S1.	CGIT	Cases				Application				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending	
1	2	3	4	5	6	7	8	9	10	
1.	Mumbai I	241	11	10	242	137	6	8	135	
2.	Mumbai II	559	25	64	520	464	18	25	457	
3.	Dhanbad I	1193	34	185	1,042	74	17	14	77	
4.	Dhanbad II	720	10	31	699	22	0	0	22	
5.	Asansol	351	5	77	279	83	29	17	95	
6.	Kolkata	366	4	3	367	62	0	0	62	
7.	Chandigarh I	432	3	0	597	38	25	17	46	
8.	New Delhi I	844	150	130	864	105	127	42	190	
9.	Kanpur	840	31	66	805	159	12	12	159	
10.	Jabalpur	1121	96	331	886	52	28	20	60	

1	2	3	4	5	6	7	8	9	10
11.	Chennai	244	38	103	179	113	115	17	127
12.	Bangalore	450	79	46	483	176	37	19	194
13.	Hyderabad	1105	60	96	1,069	74	78	1	151
14.	Nagpur	287	34	0	321	27	3	0	30
15.	Bhubaneswar	460	82	95	447	412	210	23	599
16.	Lucknow	517	24	39	501	62	57	43	76
17.	Jaipur	472	17	51	438	109	2	50	61
18.	New Delhi II	687	90	82	695	24	4	5	23
19.	Guwahati	37	5	0	42	32	1	0	33
20.	Ernakulam	171	24	38	157	28	13	4	37
21.	Ahmedabad	2230	43	564	1,709	1,306	43	265	1,084
22.	Chandigarh II	510	44	29	525	137	14	58	91
	Total	13,837	909	2,040	12,867	3,696	839	640	3,809
Mum	bai I National Tribunal	8	0	0	8	152	0	0	152
Kolk	ata National Tribunal	9	0	0	9	79	0	0	79
GRAN	d Total	13,854	909	2,040	12,884	3,927	839	640	4,040
(Total + National Tribunals)									